

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**SUPPLEMENTARY CAUSE LIST DATED 24.03.2021 (WEDNESDAY)**

## **COURT OF CHAIRPERSON**

**12:00 Noon**

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)**

### **For Orders (For Renewal of FDR)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	TA(AT)(Compt.) No. 14 of 2017 (Old Appeal No. 52 of 2016)	Century Textiles & Industries Ltd. Vs. Competition Commission Of India & Ors.	Pramod B. Agarwala, Anuj P. Agarwala, Aayush Agarwala	Vaibhav Gaggar, Saksham Dhingra & Neha Mishra, R-1 Shruti Iyer, Rahul Balaji, R-8
<b>2.</b>	Competition App. (AT) No. 26 of 2018	Ghaziabad Development Authority Vs. Competition Commission of India	VaibhavGaggar	Rajshekhar Rao
<b>3.</b>	TA (AT) (Compt.) No. 18 of 2017	The India Cements Ltd. Vs. Competition Commission of India & Ors.	Aditya Verma	Vaibhav Gaggar, R-1 Atul Dua, R-2
<b>4.</b>	Competition App. (AT) No.24 of 2019	Nimish Chudgar. Vs. Competition Commission of India & Ors.	Manas Kumar Chaudhuri	Neha Tandon-R11 Bulbul Richang Kritika Srivestava Manish Paliwa
<b>5.</b>	Competition App. (AT) No.25 of 2019	Intas Pharmaceuticals Ltd & Ors. Vs. Competition Commission of India & Ors.	Manas Kumar Chaudhuri	Neha Tandon-R11 Bulbul Richang Kritika Srivestava Manish Paliwa

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**By the order of Hon'ble Acting Chairperson**

**-sd/-  
Registrar**